

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2699 OF 2002

HEM SINGH(DEAD) BY LRS. & ORS.

Appellant (s)

VERSUS

GIANOO AND ORS.

Respondent(s)

Date: 20/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Appellant(s)

Mr. Aftab Alam,Adv.
Mr. Chandra Prakash Pandey,Adv. (N/P)

For Respondent(s)

Mr. Himinder Lal,Adv.
Ms. Rajni Ohri Lal,Adv.

UPON hearing counsel the Court made the following
O R D E R

On the ground of illness of the counsel for
the appellants, put up this appeal after one week.

[Alka Dudeja]
A.R.-cum-P.S.

[Neeru Bala Vij]
Court Master